

BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1

TP 134 of 2016 (CP 65 of 2016) With
IA 109 of 2019

Coram: MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE THE AHMEDABAD BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 24.03.2021

Name of the Company:

Sandeep J Dave
V/s
Environmental Project Mgt Pvt Ltd & Ors

Section:

IA For Challenging Locus Standi of original Petitioner/397-398 of Companies
Act

ORDER

No one appeared for the Petitioner.

Learned Counsel for the Respondent appeared.

Pleadings are complete.

Matter to appear for further consideration on 28.04.2021.

(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)

Dated this the 24th day of March, 2021

Prakash

(MADAN B GOSAVI)
MEMBER (JUDICIAL)